

BUSINESS STANDARD

20-06-2023

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FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF TS SHAPE INDIA PRIVATE LIMITED	
1. Name of the corporate Person	TS SHAPE INDIA PRIVATE LIMITED
2. Date of incorporation of corporate person	01-08-2016
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Tamilnadu, Chennai
4. Corporate identity Number of corporate person	U35900TN2016PTC111752
5. Address of the Registered Office and Principal Office (if any) of corporate person	Plot No. 4, Sipcot Industrial Park, Vallam, Vadagal Village, Sriperumbudur, Kancheepuram, Tamil Nadu - 602105
6. Liquidation commencement date of corporate person	16-06-2023
7. Name, Address, e-mail address, Telephone Number and the Registration Number of the Liquidator	Name: Subramaniam Aneetha Address: "Sarada Apartments", 17/6, Sringeri Mutt Road, Mandaiveli, Chennai - 600028. Tamilnadu. Email Id: aneethaca@gmail.com Mobile No: +919840024178 Registration No: IBBI/IPA-001/IP-P00376/2017-18/10633
8. Last date for submission of claims	16-07-2023

Notice is hereby given that the TS SHAPE INDIA PRIVATE LIMITED has commenced voluntary liquidation on 16-06-2023.
The stakeholders of TS SHAPE INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 16-07-2023, to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

SUBRAMANIAM ANEETHA
Voluntary Liquidator
No. IBBI/IPA-001/IP-P00376/2017-2018/10633

Date: 16.06.2023
Place: Chennai

Bank House, Off
East, Mumbai-400055.

Chennai-600058.

SARFAESI ACT
debtor(s)/mortgagor(s)
of the Credit Facilities
when classified as Non-
performing assets under
Section 13(2) of the
Securitisation and
Credit Enhancement
Trusts Act, 2002 but such
by informed by way of

And Samuthira Mary,
Road, Veppampattu
near Gandhi Salai,
Demand Notice date
on of property THE

92/87, Veppampattu
and Kancheepuram
5 and having and
0.162 (South Part) in
O.D.T.C.P.No.78-88.
registration district of
District.

Melnaalathur Madura
Sub District and
5 & 51/5, and having
400 sq.ft bearing Plot
red vide approved no
32 Part, South By Plot
in Side 60 feet, South